

GUIDELINES REGARDING PERSONS WITH DISABILITIES USING THE SERVICES OF SCRIBE

As per the guidelines prescribed by Government of India, the candidates, who are Visually Impaired (blind / low vision) or Orthopedically Handicap (whose writing speed is adversely affected permanently by cerebral palsy with locomotor impairment) may use services of a scribe at their own cost during the online examination. In all such cases where a scribe is used, the following rules will apply:

1. The facility of scribe is meant for only those candidates as mentioned above who have disability of 40 % or more and who have physical limitations to write including that of speed.
2. Please ensure you are eligible to use a scribe as per the Government of India rules governing the recruitment of Persons with Disabilities.
3. The candidate will have to arrange his/her own scribe at his own cost.
4. The scribe should be from an academic stream different from that stipulated for the post. (NB: Please follow the guidelines prescribed by Government of India in this regard)
5. A person acting as scribe for one candidate cannot be a scribe for another candidate. In addition, the scribe arranged by the candidate should not be a candidate for the same examination. If violation of the above is detected at any stage of the process, candidature of both the candidate and the scribe will be cancelled.
6. Both, the candidate as well as the scribe will have to give a suitable undertaking, in the prescribed format with passport size photograph of the scribe, confirming that he fulfils all the stipulated eligibility criteria for a scribe as mentioned above. Further, in case it later transpires that he did not fulfill any of the laid-down eligibility criteria or suppressed material facts, the candidature of the applicant will stand cancelled irrespective of the result of the CBT.
7. All the candidates with disability (who have disability of 40% or more) will be allowed compensatory time of 20 minutes for every hour of the examination.
8. Please fill up the DECLARATION and submit the same along with PWD certificate as a proof confirming that you are eligible for taking the services of a scribe / compensatory time.

SCRIBE DECLARATION FORM

We, the undersigned, Shri/Smt/Kum. eligible candidate for the Computer Based Test (CBT) for recruitment of the post to be held on _____ and Shri/Smt/Kum. _____ eligible writer (scribe) for the eligible candidate, do hereby declare that:

1. The scribe is identified by the candidate at own cost and as per own choice.
2. Qualification of the candidate and the scribe are as under:

Qualification	
Candidate	Scribe

3. The candidate is visually impaired or affected by cerebral palsy with locomotor impairment, his/her writing speed is adversely affected permanently and he/she needs a writer (scribe) as permissible under the Government of India rules governing the recruitment of Persons with Disability.
4. The candidate is visually impaired or affected by cerebral palsy with locomotor impairment, his/her writing speed is adversely affected permanently and he/she needs a writer (scribe) as permissible under the Government of India rules governing the recruitment of Persons with Disability.

Given under our signature: -

Signature of the Scribe

Signature of the Candidate

Postal address:

Name of the Post:

Roll No.:

Mobile No:

Postal address:

Mobile No:



Photo of the scribe

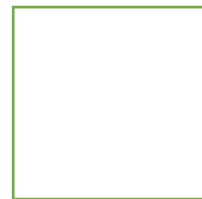


Photo of the Candidate

Signature of Invigilator